

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 345 of 2016 & IA No. 761 of 2016**

**AND**

**APPEAL NO. 107 OF 2016**

**Dated: 21<sup>st</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

**.... Appellant(s)**

**Vs.**

**Raj West Power Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Aman Anand  
Mr. Manpreet Lamba  
Mr. Aman Dixit  
Mr. Geetrajana Ahuja for R-1

Mr. R.K. Mehta  
Ms. Himanshi Andley for R-3

**APPEAL NO. 107 OF 2016**

**Raj West Power Ltd.**

**.... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Aman Anand  
Mr. Manpreet Lamba  
Mr. Aman Dixit  
Mr. Geetrajana Ahuja

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Ms. Himanshi Andley for R-1

Mr. P.N. Bhandari for Discoms

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **21.05.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

mk/vt

**(I.J. Kapoor)**  
**Technical Member**